## Annexure-8

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 20.07.2022 in accordance with Section 25(2) (e), IBC,2016

List of operational creditors (Other than Workmen and Employees and Government Dues)

ı	Sl.No. Name of creditor	
1		
1	Date of receipt	Detai
	Amount claimed (₹)	Details of claim received
1	Amount of claim Nature of covered by admitted (₹) claim security interest	
ı	Nature of claim	Deta
ı	Amount covered by security interest	Details of claim admitted
1	Amount Whether covered by guarantee party?	dmitted
1	ä	
1	% of voting share in CoC	
1	Amount of contingen t claim	
1	Amount of any mutual Amount of Amount of dues, that claim not claim under may be set-admitted verification	
ſ	Amount of Amount of claim not claim under admitted verification	
ı	Amount of claim under verification	
t	Remarks, if any	(Amount my)

